

Name of the Corporate Debtor: NAOLIN INFRASTRUCTURE PRIVATE LIMITED; Date of Commencement of CIRP: 06-06-2024; List of Creditors as on: 17-07-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2508112463	5	2122604762	92.10			385507701	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	11	6743305	2	377542	0.02			6365763	Annexure 6
7	Operational creditors (Government Dues)	4	354122675	2	96992737	4.21			257129938	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	195639785	8	84610606	3.67	4676857	2933631	103418692	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		34	3064618228	17	2304585647	100.00	4676857	2933631	752422094	